NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 12

**CA 452/2022 CA 580/2022 IN CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **06.12.2022**

NAME OF THE PARTIES: **Union of India**
**V/s**
**Infrastructure Leasing & Financial Services Ltd & Ors**

*Appearance (via video-conference):*

| | |
|---|---|
| For Union of India | : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel |
| For Applicant in CA 452/2022 | : Mr. Manmeet Singh, Ms. Shatakshi Tripathi, Advocates |
| CA 580/2022 | : Mr. Animesh Bisht a/w Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas |
| For Respondent In CA 452/2022 | : Animesh Bisht a/w Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas |

Rule 11 of NCLT, 241- 242 of the Companies Act, 2013

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**ORDER**

## CA 452/2022

At the request of Ld. Counsel appearing for the ILFS and Union of India list this matter on **High on Board** on 19.12.2022.

## CA 580/20202

List this application on Board on 10.01.2023

**Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish